

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No. 229 of 2020

IN THE MATTER OF:

Anup Dubey

.....Appellant

Vs.

**National Agricultural Co-operative Marketing
Federation of India Ltd. & Ors.**

.....Respondents

Present :

For Appellant: Gokhale, Radha Agrawal, Advocates

O R D E R

25.02.2020 - Heard the Learned Counsel for the Appellant.

Let notice be issued on the Respondents by speed post. Requisites along with process fee, if not filed, be filed by 26.02.2020. If the Appellant provides the e-mail Address of the Respondent, let notice be also issued through e-mail.

List the matter on **17th March, 2020.**

[Justice Venugopal M.]
Member (Judicial)

[V.P. Singh]
Member (Technical)

[Alok Srivastava]
Member (Technical)

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